

भारतीय रिज़र्व बैंक __RESERVE BANK OF INDIA______ <u>www.rbi.org.in</u>

RBI/2013-2014/253 DGBA.GAD.No.H – 1739 /42.01.029/2013-14

September 13, 2013

The Chairman & Managing Director/The Chief Executive Officer All Agency Banks

Dear Sir/Madam,

Opening of the Bank Branches for accepting the advance tax challans for Income Tax and Corporate Tax on September 14 & 15, 2013

With a view to facilitate collection of advance taxes for Income Tax and Corporate Tax and meeting the probable rush of tax-payers, it has been decided in consultation with the Department of Financial Services, Ministry of Finance, Government of India that all agency banks shall keep the counters of their designated branches conducting Government business open on September 14, 2013 and September 15, 2013 (in effect both these days would be normal working days) to facilitate receipt of advance tax challans for Income Tax and Corporate Tax from members of public.

2. You are requested to advise all concerned to strictly implement the above instructions.

3. Please acknowledge receipt.

Yours faithfully

(Satyapal Unni) Assistant General Manager

Related Press Release/NotificationsSeptemberRBI and Bank Branches to remain open on September 14 - 15, 201313, 2013Special Clearing on September 14 and 15, 2013

सरकारी एवं बैंक लेखा विभाग,केन्द्रीय कार्यालय, 4 थी मंजिल, मुंबई सेंट्रल रेल्वे स्टेशन के सामने, भायखला, मुंबई 400008 Department of Government & Bank Accounts, Opp. Mumbai Central Railway Station, Byculla, Mumbai 400 008. Telephone : (022) 2308 4121, Fax No. (022) 23000 370/2301 6072/2301 0095, e-mail : <u>cgmicdgbaco@rbi.org.in</u>